

Mr. V. Giri, Sr. Adv.
Mr. V. Seshagiri, Adv.
Mr. Ashu Pathak, Adv.
Mrs. Bela Maheshwari, AOR

Hon'ble the Chief Justice of India has pronounced the non-reportable Judgment of the Bench comprising His Lordship, Hon'ble Mr. Justice Krishna Murari and Hon'ble Ms. Justice Hima Kohli.

Leave granted.

The appeal is allowed by setting aside the order dated 21.09.2021 passed in I.A No. 5/2020 in Application No. 837 of 2013 in CS No.7 of 1958 in terms of signed non-reportable judgment.

Pending applications shall also stand disposed of.

(RAJNI MUKHI)
COURT MASTER (SH)

(R.S. NARAYANAN)
COURT MASTER (NSH)

(Signed non-reportable judgment is placed on the file)